

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 182, 183 & 158 of 2012

Dated : 21st January, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

| | |
|--|---------------------------|
| Tata Power Co. Ltd. | Appellant (s) |
| Versus | |
| Maharashtra Electricity Regulatory Commission | ...Respondent (s) |

Counsel for the Appellant(s): Mr. Amit Kapur
Mr. Vishal Anand
Ms. Awantika Manohar

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan
Ms. Richa Bharadwaja for MERC

ORDER

As agreed by the learned counsel for the parties, post the matters for hearing on **04.02.2013**.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vs